50

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 213/(MAH)/2017 I.A. No. 43 & 44/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES:

Gurinder Mohan Singh Nindrajog

V/s.

Hover Automotive India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 271(e) of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

Manaswi Adv for Advance

Adv. for

Salonee

Kulkarni Respondent

ORDER

IA 43 & 44 IN CP No. 213/271(e)/NCLT/MB/MAH/2017

At request of both the parties, list this matter on 30.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)